

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:7182

ANSWERED ON:13.05.2005

MAHARASHTRA'S BORROWING FROM THE NATIONAL SAVINGS FUND

Gaikwad Shri Eknath Mahadeo;Prabhu Shri Suresh Prabhakar

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government of Maharashtra has requested the Union Government to do away with the discriminatory rate of interest being charged on borrowing from the National Savings Fund;
- (b) if so, the amount of borrowings outstanding against the State Government and the nature and extent of the discriminatory rate of interest in question, vis-À-vis the interest rates payable by Central and other State Governments on such borrowings; and
- (c) the decision taken on the State Government's request?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) No, Sir. No request regarding rate of interest on the special securities, issued to the National Small Savings Fund (NSSF) against the share of net small savings collections, appears to have been received from the State Government of Maharashtra.
- (b) & (c) Do not arise.